

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.

CP (IB) No. 51/CB/2021, IA (IB) No. 103/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Ganapati Allied Works Pvt. Ltd.
Under Section	10 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Akanksha Nehra, Adv.
Ms. Preeti Singh, Adv.
Ms. Gunjan Nayyar, Adv.

For Respondent (s)

ORDER

This is an application filed by the Liquidator for the extension of liquidation period till 31.07.2024. The liquidation period was expired on 20.09.2023, however, Liquidator has not filed any application of extension, because Liquidator already filed dissolution application IA No. 24/CB/2023. The said dissolution application was dismissed as withdrawn on 18.03.2024, there it was observed that Liquidator to file necessary extension application. Accordingly, this application has been filed. From the Liquidator, it is understood that PUF E Applications are still pending and one of the assets also not yet disposed of. At this juncture, request is considered and liquidation period extended from 21.09.2023 to 21.07.2024. Further, the Liquidator is directed to submit the hardcopy of the application in forthwith to the Registry. Thus, this application is allowed and disposed of.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)